

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No. 2294/94

New Delhi this the 31st Day of January, 1995. (2)

Hon'ble Mr. N.V. Krishnan, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

S.K. Verma S/o Sh. Prabhu Dayal,
II/57, Sadar Bazar,
Delhi Cantt.

...Applicant
(By Advocate Sh. Surinder Singh)

Versus

1. Union of India through:
Secretary, Ministry of Urban
Development, Nirman Bhavan,
New Delhi.
2. The Superintending Engineer,
Boarder Fencing Circle (Raj) II
C.P.W.D. East Block Building,
R.K. Puram, New Delhi.

...Respondents

Hon'ble Mr. N.V. Krishnan:- ORDER (ORAL)

The learned counsel for the applicant states that the applicant has since retired from service. He, therefore, seeks permission to withdraw this application and file a fresh application. Permission is granted. The O.A. is dismissed, as withdrawn on the above terms.

(DR. A. VEDAVALLI)
MEMBER (J)

'Sanju'

(N.V. KRISHNAN)
VICE-CHAIRMAN (A)

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